

(1872) 08 CAL CK 0009

Calcutta High Court

Case No: None

Iswar Chandra Dutt

APPELLANT

Vs

Iswar Chandra Ghose

RESPONDENT

Date of Decision: Aug. 7, 1872

Judgement

Markby, J.

Markby, J., having taken time to consider and to look into the practice of the Court, subsequently made the order in terms of the application.